

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 105
398/252/ND/2020**

**IN THE MATTER OF:
M/s. JAS Softech Pvt. Ltd.**

...APPELLANT

Vs

Registrar of Companies

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 02.11.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant
For the ROC
For the Income Tax Department**

**:Mr. Anurag Sharma, Advocate
:
:Mr. Abhishek Maratha, Sr. St.
counsel and Mr. Pratyaksh Gupta,
Jr. St. counsel**

ORDER

Heard the submissions made by the counsel for the appellants, AROC as well as Income Tax Department. Four week's time is granted for filing the reply.

Post the matter to 07.12.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Anjula)